



HIGH COURT OF DELHI: NEW DELHI

No. 255/Estt./EI-I/DHC

Date: 15.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Ms. Namrita Aggarwal, an Officer of Delhi Higher Judicial Service, presently posted as Special Judge, P.C. Act (CBI) - 21, as an Officer on Special Duty (Case Flow Management), on deputation basis, in this Court, in place of Mr. Satish Kumar Arora, DHJS, with effect from 18.03.2024.

By Order

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst.No. 6093-6105/ Estt./EI-I/DHC

Date: 15.03.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Judl. Br

P. D. S. J. C. H. S.
16/03/24

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 7376-7416

Dated, Delhi the 17 8 MAR 2024

Sub:- Order

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.



(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

